

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS. 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA ETC.

Respondent(s)

Date : 27-06-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN
(VACATION BENCH)

For Appellant(s) Mr. Vikas Bansal, Adv.
Mr. Ankit Goel, AOR
Mr. Sahil Patel, Adv.
Mr. Nikhil Sharma, Adv.

For Respondent(s) Mr. Gourave Kumar Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

If Trial Court's records have been received by this
Court, the same to be made available to the learned counsel
for the respective parties digitally.

Hence, the matter stands adjourned.

(RADHA SHARMA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)